

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

RAJYA SABHA
STARRED QUESTION NO. 30
TO BE ANSWERED ON 21/07/2023

CROP RESIDUE MANAGEMENT

*30. Shri Harbhajan Singh:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has received Action Plan from Government of Punjab for funding crop residue management;
- (b) if so, the details thereof;
- (c) whether there is any proposal to provide funding to Government of Punjab for implementation of its action plan for crop residue management; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF RAJYA SABHA STARRED QUESTION NO. 30 DUE FOR REPLY ON 21/07/2023.

(a) to (d): To support the efforts of the Governments of Punjab, Haryana, Uttar Pradesh and NCT of Delhi to address air pollution and to subsidize machinery required for management of crop residue, a Central Sector Scheme on 'Promotion of Agricultural Mechanization for In-Situ Management of Crop Residue in the States of Punjab, Haryana, Uttar Pradesh and NCT of Delhi' has been implemented from 2018-19. Under this scheme, during the last five years, funds amounting to Rs. 3138.17 Crores have been released to the States and Indian Council of Agricultural Research (ICAR) out of which the vital share of Rs. 1426.45 Crores has been released to the State of Punjab. The State of Punjab has utilized Rs. 1225.47 Crores and have an unspent balance of Rs. 201.00 Crores.

In Punjab, under the scheme more than 1.10 lakh crop residue management machines have been provided to the individual farmers with financial assistance @ 50% of the cost of machine and to more than 25000 Custom Hiring Centres established under Cooperative Societies of Farmers, Farmers Producers Organization (FPOs), Registered Farmers Societies and Panchayats with financial assistance @ 80% of the project cost. The machines supplied in the State of Punjab include all the required machines for in-situ and ex-situ management of crop residue such as Super Straw Management Systems, Happy Seeder, Super Seeder, Smart Seeder, Zero Till Seed cum Fertilizer Drill, Mulcher, Shrub Master/Rotary Slasher, Paddy Straw Chopper, Hydraulically Reversible Mould Board Plough, Crop Reapers and Reaper Binders, Balers & Straw Rakes. In Punjab, the paddy stubble burning incidents reduced by 51% in 2022 as compared with paddy stubble burning incidents reported in 2016.

The action plan for 2023-24 for an amount of Rs. 350.00 Crores as approved by the State Level Sanctioning Committee (SLSC) has been submitted by the State of Punjab, which include a central share of Rs. 210.00 Crores and Rs. 140.00 Crores as State share. The State has proposed to establish additional 1000 Custom Hiring Centres (CHCs) of crop residue management machines and provide additional 20270 numbers of various crop residue management machines/implements to the individual farmers. For the year 2023-24, the funds amounting to Rs. 201.00 Crores as central share are already available with the State of Punjab for immediately taking up proposed activities of crop residue management.
